

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/4650/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Malasri Nandi
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati the 7th August, 2018.

Sub: **Casual Leave along with Station Leave permission.**

Ref:- Your letter No. MACT(S) 995, dtd. 31.07.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for granting of Casual Leave for 3 (three) days on 13.08.2018, 14.08.2018 and 16.08.2018 along with Station Leave permission from the morning of 12.08.2018 till the morning of 17.08.2018, has been granted/ ~~rejected~~.

The senior most Addl. District and Sessions Judge, Sonitpur, Tezpur, will remain in-charge of Motor Accident Claims Tribunal, Sonitpur, Tezpur, during your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

